(vi) Orderlies; (vii) Skilled workers; (viii) Semi-skilled workers; (ix) Unskilled workers; and (x) Boy artisans?

THE DEPUTY MINISTER FOR DEFENCE (SHRI SATISH CHANDRA):

.A statement is placed on the Table of the Sabha. [See Appendix VIII, Annexure No. 93.]

## ABOLITION OF THE STATES MINISTRY

184. SHRI H. C. MATHUR: Will the Minister for STATES be pleased to \*state:

- (a) whether Government have decid ed to abolish the States Ministry;
- (b) if so. whether any final plan has been drawn up to implement the decision; and
- (c) what saving will be effected by this step?

THE MINISTER FOR HOME AFFAIRS AND STATES (DR. K. N. KATJU): (a) to (c). The matter is under consideration.

## STATE BANKS APPOINTED AS AGENTS OF THE RESERVE BANK

185. SHRI M. VALIULLA: Will the Minister for FINANCE be pleased to state:

- (a) the number of State banks appointed as agents of the Reserve Bank of India in the various States; and
- (b) whether any change is intended to be made in this system of appointing State banks as agents of the Re-
- serve Bank; and if so, what is the change envisaged?

THE MINISTER FOR REVENUE AND DEFENCE EXPENDITURE (SHRI A. C. GUHA): (a) Two banks, namely, the Hvderabad State Bank and the Bank of Mysore Limited have been appointed as agents of the Reserve Bank of India with effect from the 1st April 1953 and 1st November 1953 in the

Hyderabad and Mysore States respectively.

(b) There is no such intention at present.

## BEGGING IN DELHI STATE

- 186. SHRI M. VALIULLA: Will the Minister for HOME AFFAIRS be pleased to state:
- (a) whether begging is prohibited in Delhi State; and
- (b) if not, what steps are contemplated by Government to check its growth?

THE MINISTER FOR HOME AFFAIRS AND STATES (DR. K. N. KATJU): (a) Yes, begging is an offence under section 248 of the Uttar Pradesh Municipalities (Amendment) Act, 1942, as extended to the State of Delhi.

(b) Does not arise.

## SCHOOL OF TOWN PLANNING

- 187. SHRI M. VALIULLA; Will the Minister for EDUCATION be pleased to state:
- (a) whether the Institute of Town Planners have requested the Ministry of Education for its association in starting a School of Town and Regional Planning in Delhi; and
- (b) if so, when such a school is likely to be established?

THE MINISTER FOR EDUCATION AND NATURAL RESOURCES AND SCIENTIFIC RESEARCH (MAULANA ABUL KALAM AZAD): (a) Yes. It has been decided to establish a School of Town and Regional Planning in Delhi in association with the Institute of Town Planners (India).

(bi The School will start functioning as soon as arrangements for staff, accommodation, etc., have been completed.